

**IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE**

Page-3

ORDER SHEET

Application No 1730 of 1986

Applicant

Respondent

Advocate for Applicant

Advocate for Respondent

Date	Office Notes	Orders of Tribunal
		<p>an order of stay. If the applicant ultimately succeeds in his application, he can undoubtedly be compensated money. When that is so, the mandate of Section 24 of the Act prohibits us from granting the interim order of stay sought by the applicant. In great respect to the Hyderabad Bench, we find it difficult to persuade ourselves with the interim order made in the case of Anjaneyulu and make a similar order in the case of the applicant.</p> <p>In the light of our above discussion, we hold that the interim stay sought by the applicant is liable to be rejected. We, therefore, reject the interim stay sought by the applicant.</p>

Issue

A 1370/86 ? 1730/86 (F)

Date	Office Notes	Orders of Tribunal
9/10/86	<p>PP removed alt.</p> <p>Notices returnable by 19-11-86 issued to respondent</p> <p>13/10/86</p> <p>Appearance and statement of objection filed by Sri M.S. Padmarajaiah is admitted to file of 20th</p>	<p>Issue notices to the respondents making them returnable by 19-11-1986. Call this case on 26-11-1986 in the cases "not ready for hearing".</p> <p><u>Mr. Basav</u> VICE CHAIRMAN 8/10/86</p> <p><u>MEMBER (A)</u> 8/10/86</p> <p>(KSP)VC/LHAR(A) 26-11-1986.</p> <p>Applicant by Sri L.Srikantaraao for Sri Yoganarasimha. Respondents by Sri M.Vasudevarao for Sri M.S. Padmarajaiah.</p> <p>Sri Srikantaraao prays for time. Sri Vasudevarao has no objection.</p> <p>Post this case for hearing on 13-1-1987.</p> <p><u>VICE-CHAIRMAN</u> VICE-CHAIRMAN 8/10/86</p> <p><u>MEMBER (A)</u> 8/10/86</p> <p>CHRKRJ/PSM</p> <p>Shri L. Srikant Rao for the applicant. Shri N.Basavaraju for Shri M.S. Padmarajaiah for the Respondents. Shri Srikant Rao files rejoinder to the statement of objections filed on behalf of respectends. The matter will be heard on 4.2.1987.</p>
1.1.1987	<p>4.2.87</p> <p>Adv Sri. L. Srikantaraao for Applicant present. Sri. M.S. Padmarajaiah Counsel for respondent present. At the request of Sri. applt. Adv. application is adjourned to 5/2/87.</p> <p>BS</p> <p>20</p> <p>eo CH2</p>	<p>bsv</p> <p><u>Ch2</u></p> <p>MEMBER (J) 13.1.1987</p> <p>MEMBER (A) 13.1.1987</p> <p>8/13/1987</p>